

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of order:

06.06.02

OA No. 226/98

1. Sumer Singh Nirwan s/o Shri Moti Singh
2. Babu Lal Yadav s/o Shri Bakhtawar Singh
3. M.I.Qureshi s/o Shri Abdullah
4. B.L.Khunteta s/o late Shri Ram Pal
5. Sita Ram Gupta s/o B.L.Gupta
6. Shriman Lal Meena s/o Nand Lal Meena
7. Zardar Ahmed s/o Shri Sardar Ahmed
8. Smt. Anita Khurana w/o Shri R.K.Khurana
9. Miss Laxmi Mendiratta D/o late Shri Mool Chand
10. Jeevan Ram Khatik s/o Kanaram
11. D.S.Sharma s/o late Shri Rewarmal Sharma
12. Madan Lal Nai s/o Shri Bhcoramal Nai
13. G.P.Meena s/o Shri Narain Meena
14. Nisar Ahmed s/o Shri Baseer Khan
15. S.N.Khanelwal s/o late Shri R.S.Khanelwal
16. A.L.Uchania s/o Shri Panchuram
17. Lekhraj Sharma s/o Het Narain Sharma
18. Madan Lal s/o Shri Harlal Bunkar
19. Mukund Murari Mathur s/o Shri Hari Mohan Mathur
20. Sunda Ram Nawalia s/o Shri late Panna Ram
21. Chanda Ram Tanwar s/o late Shri Ram Dayal
22. Nanagram Rajaria s/o Shri Bhilaram
23. Shrimati Hemlata Keshwani w/o Shri P.C.Keshwani
24. Prabhu Narain Verma s/o Jeeva Ram
25. Umesh Chand Gupta s/o Shri Ganga Sahai
26. Madan Mohan Sharma s/o Shri Mahadev Prasad
27. Brahmanand Khanelwal s/o Shri G.L.Khanelwal

Working as Senior Section Supervisors in the

Office of General Manager, Telecom District,
Jaipur, Department of Telecommunications.

.. Applicants

Versus

1. Union of India through Secretary to the Government of India, Department of Telecommunications, Ministry of Communications, New Delhi
2. The Director General, Department of Telecommunications, Sanchar Bhawan, New Delhi.
3. The Chief General Manager Telecom, Rajasthan Circle, Jaipur
4. The General Manager, Telecom District, M.I.Road, Jaipur

.. Respondents

Mr. R.G.Gupta - counsel for the applicants

Mr. R.L.Agarwal, proxy counsel to Mr. Bhanwar Bagri, counsel for the respondents

CORAM:

HON'BLE MR. H.O.GUPTA, MEMBER (ADMINISTRATIVE)

HON'BLE MR. J.K.KAUSHIK, MEMBER (JUDICIAL)

C R D E R

Per Hon'ble Mr. H.O.GUPTA, Member (Administrative)

The applicants are aggrieved for not granting the pay scale of Rs. 1640-2900 on the main ground of parity with the staff working in the Central Secretariat Services. In relief, they have prayed for granting them the said pay scale w.e.f. 1.1.86 with all consequential benefits, on various grounds stated in the OA.

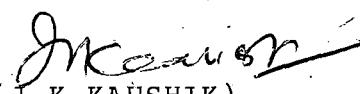
2. The respondents have contested this

application.

3. Heard the learned counsel for the parties and perused the record. The applicants herein have submitted that they are working as Senior Section Supervisors in the office of the General Manager, Telecom District, Jaipur, Department of Telecommunications. They have prayed for directions to the respondents for grant of pay scale of Rs. 1640-2900 as applicable to the Assistants/PAs (Stenographers Gr.'C') in the Central Secretariat Services on the ground that duties and responsibilities of the post of Section Supervisors/Head Clerks are almost identical with those of Assistants/PAs in the Central Secretariat Services. They have also relied on the orders of the Government in this regard.

4. It was submitted by the learned counsel for the respondents that a case agitated by the similarly situated persons having similar facts and circumstances and the relief sought, has already been decided by the Tribunal in OA No.535/97, Smt. Leela Bhatia and ors. v. Union of India and ors., decided on 21.5.2002. He prayed that since the said OA has been dismissed, this OA may also be dismissed.

5. We agree with the above contention of the learned counsel for the respondents and accordingly, this OA is also dismissed with no order as to costs.


(J.K. KAUSHIK)

Member (Judicial)


(H.O. GUPTA)

Member (Administrative)